

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 190 /9//HDB/2017
NAME OF THE COMPANY	IL &FS Engineering & Construction Company Limited
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	IL &FS Engineering & Construction Company Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H.Arvinth Pandian Sr. Advocate M. D. V. P. Saivith	Counsel N. R. K.	901061327	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr. Adv Advocate	9966622805	[Signature]

ORDER

Heard. Shri P.H.Arvinth Pandian Sr. Counsel along with TVP Sai Vihari, Learned Counsel for Petitioner and Shri R.Raghunandan Rao, Sr Counsel along with Shri G.Bhupesh.

Learned Counsel for Petitioner submits that issue is likely to be settled soon and sought time for one week.

Case is posted to 04.12.2017.


Member (T)


Member (J)